

Defence exports

*167. SHRIMATI VEENA VERMA:

SHRI KAPIL VERMA:

Will the Minister of DEFENCE be pleased to state:

(a) whether any plan has been chalked out for increasing defence exports to earn foreign exchange; and

(b) what was the total earning from defence exports during the last three years and what were the targets?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) Earnings from exports (including deemed exports) by Defence production units for the last three years are as follows: —

1988-89	Rs. 45.37 crores
1989-90	Rs. 80.18 crores
1990-91	Rs. 78.94 crores

The target for 1990-91 was fixed at Rs. 92.77 crores. The target for 1991-92 is Rs. 104 crores.

Village panchayats under the Jawahar Rozgar Yojana

*168. SHRI SOM PAL:

SHRI CHIMANBHAI MEHTA:

Will the PRIME MINISTER be pleased to state: •

(a) whether it is a fact that Government propose to bring every village panchayat under the Jawahar Rozgar Yojana;

(b) if so, what are the implications of this scheme and in what way would this uplift the rural people; and

(c) what would be the total outlay for this scheme and what amount would be spent on administrative expenses?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) Jawahar Rozgar Yojana (JRY) is already being implemented in all the village

panchayat, of the country from the year 1989-90.

(b) The implication of bringing every village panchayat under the JRY is to ensure that a part of the supplemental employment and income for the needy people is generated within the panchayat area itself. Besides, each panchayat is able to get funds to create assets of socio-economic relevance. The decision as to what programmes should be implemented with the JRY funds lies with the village panchayat itself, under the overall control of the village assembly. The village panchayat is, therefore, able to implement socio-economic programmes of their high priority.

(c) The outlay for the year 1991-92 has been kept at Rs. 2623.13 crores. The prescribed ceiling of administrative expenses is 2 per cent of the total allocation.

Locational policy for setting up new industries

*169. SHRI VITHALBHAI M. PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the locational policy of Government for new industries has adversely affected development of some cities in the country;

(b) whether there is any demand to amend the locational policy for new projects; and

(c) what is the demand of the Government of Gujarat in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) No, Sir.

(b) There have been representations against the locational restrictions contained in the Notification dated 30th June, 1988.

(c) Government of Gujarat have been requesting for the implementation of the Locational Policy contained in the paper on 'Policy Measures for the Promotion of